

4.10.2002

19.

MA 1895/2002  
OA 1570/2002

Present :- Shri S.K.Gupta, learned counsel for the applicants(Original respondents ) in MA.

None for the respondent(Original applicant)

Heard Shri S.K.Gupta, learned counsel for the applicants in MA and perused the relevant documents on record. Taking into account the relevant facts, including the letter of the respondents dated 8.8.2002 we dispose of MA 1895/2002 granting the respondents time upto 12.10.2002 to fully comply with the Tribunal's order dated 7.6.2002 in OA 1570/2002.

MA 1895/2002 is accordingly disposed of as above.

  
( V.K. Majotra )  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Vice Chairman (J)

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